## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

CP NO. 676/2001 IN OA NO. 1492/2000



New Delhi, this the 10th day of December, 2001

HON'BLE SH. V.K.MAJOTRA, MEMBER (A) HON'BLE SH. KULDIP SINCH, MEMBER (J)

Shri S. Sugunan Son of Late Shri Srinivasan Aged 50 years Dy. Armament Supply Officer Grade-II Naval Headquarters DCAS/West Block No.V R.K. Puram, New Delhi- 110066.

Residing at

D-503, P.V. Hostel, Lodhi Road, New Delhi-110003. (Applicant in person)

...Applicant

Versus

Shri Yogendra Narain Defence Secretary Ministry of Defence, South Block New Delhi - 110001.

Shri Shingara Singh Deputy Secretary (D-Lab), Sena Bhavan Ministry of Defence, New Delhi - 110001.

...Contemners

## ORDER (ORAL)

By Sh. V.K.Majotra, Member (A)

Applicant has drawn our attention to the following directions contained in order dated 9.5.2001 in OA-1492/2000 (Annexure-2):

"For all the reasons outlined in the preceding paragraphs, the OA fails and is dismissed. Needless to say that the respondents will consider holding the enquiry at Delhi as mentioned in paragraph 7 above, No costs."

Applicant has not furnished any details how the respondents have committed contempt of court and violated the orders stated above. The CP is dismissed.

( KULDIP SINGH )
Member (J)

( V.K. MAJOTRA ) Member (A)

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